

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 155/2018 (SUMMONS) IA/1/2018 IA/2/2018		Kum. Pavani, Rep. by Krishna Prasad S Vs Thimmegowda	K R Ramesh
2	M.A. 25/2018 (SUMMONS) IA/1/2018		Sidharth P S Reddy Vs Jayashree	M D Basavanna
3	O.S. 723/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		SHAKUNTALAMMA Vs PUTTACHAR	D.L. SOMESH
ARGUMENTS BY ADV. DEFTS.				
4	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
5	FDP 20/2018 (SUMMONS)		Ningamma Vs Poojappa	H M S
6	Misc 62/2018 (SUMMONS) IA/1/2018		Lakshamma Vs Nagaraj	B Manjunatha
7	O.S. 1522/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019		SHIVARAM Vs JAYARAMA REDDY	BABU C
8	O.S. 204/2018 (ARGUMENTS.) IA/1/2018		Radhamma alias Radha Vs Anjinamma	Prakash Murthy
<u>3:00 P.M - 4:00 P.M</u>				
DEFN EVIDENCE				
9	O.S. 425/2014 (EVIDENCE.) IA/1/2014		Nirmala Vs Krishna Murthy R M	N M A
10	O.S. 560/2015 (EVIDENCE.) IA/1/2015		Bhatesha A M Vs Muninagappa	CHANDRA NAIK
PLNTF EVIDENCE				
11	O.S. 236/2013 (EVIDENCE.) IA/1/2013		Nataraju.R.B Vs Rajappa.S.N	Ashok.R.Reddy

Cases listed below are adjourned due to Covid 19

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12	O.S. 893/2012 (EVIDENCE.) IA/1/2012	06-10-2020	Bharathi Vs Ratnamma	D.Kumarswamy JAGANANTH
CROSS EXAMINATION OF PW				
13	O.S. 475/2012 (EVIDENCE.) IA/1/2012	06-10-2020	MAHEEB JAN Vs SALBA BEE	P.M.NARAYANASWAMY.
14	O.S. 1280/2015 (EVIDENCE.) IA/1/2015	06-10-2020	Srinivasa Reddy H Vs Divya H R	VIJAYA KUMAR
15	M.V.C. 12/2018 (EVIDENCE.)	06-10-2020	DODDAIH M Vs KRISHNAPPA M C	M.D. SURESHA
PLNTF EVIDENCE				
16	O.S. 839/2013 (EVIDENCE.) IA/1/2013	06-10-2020	Ganesh Bhandaru Vs Guruprasad.P.S	G.Chandra Shekar
17	O.S. 775/2015 (EVIDENCE.) IA/1/2015	06-10-2020	Muniyamma Vs Patalappa	M. RAJU
18	O.S. 857/2015 (EVIDENCE.) IA/1/2015	06-10-2020	Naveen M Vs Thimmaiah T	R Venu
19	O.S. 1112/2015 (EVIDENCE.) IA/1/2015	06-10-2020	Rangamma Vs Somashekar Reddy	Ravi
20	O.S. 1386/2015 (EVIDENCE.) IA/1/2015	06-10-2020	Nirmala T Vs Thimmegowda	ANJAN GOWDA N
21	O.S. 1945/2015 (EVIDENCE.) IA/1/2015	06-10-2020	Viukram Inoli Vs Kishore Inoli	Sijimalayil
22	O.S. 285/2018 (SUMMONS) IA/1/2018	18-11-2020	Valli D Vs Rangamma	Pradeep V B
23	O.S. 344/2018 (SUMMONS)	18-11-2020	Dilshad Begum Vs Shahnaz Bi	K G Ramakrishnaiah
24	FDP 10/2018 (SUMMONS) IA/1/2018	18-11-2020	Jayalakshmi Vs Thimmakka	K L Prabhakar
AWAIT ORDERS				
25	O.S. 1935/2015 (SUMMONS) IA/1/2015	18-11-2020	Devamma Vs Narayanaswamy	V Krishna Murthy
AWAIT SUMMON/NOTICE				

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26	O.S. 1885/2015 (SUMMONS)	18-11-2020	Narayanaswamy Vs Channappa dead by his LR Smt.Munigangamma	B.C.SEETHARAMARAO
27	O.S. 1096/2017 (SUMMONS) IA/1/2017	18-11-2020	Parinitha Vs Chandrashekar R	A Somaraju
OBJECTION				
28	O.S. 620/2018 (SUMMONS)	18-11-2020	Soumya B Vs M/s HCL Technologies Ltd	K S Rajesh
PAPER PUBLICATION				
29	O.S. 927/2017 (SUMMONS) IA/1/2017	18-11-2020	Poojamma Vs Narayanappa	M R
SS TO DEFT. BY RPAD				
30	O.S. 141/2018 (SUMMONS) IA/1/2018	18-11-2020	Pyaru Jan Vs Pyari	H R
31	O.S. 1518/2017 (SUMMONS) IA/1/2017	19-11-2020	Gowramma Vs Jayamma	
STEPS				
32	O.S. 1342/2017 (SUMMONS) IA/1/2017	19-11-2020	Shamsad Begum Vs Chikka Gangappa	
33	O.S. 308/2018 (SUMMONS) IA/1/2018	19-11-2020	Gowramma Vs Rathnamma	A M Jagadeesh Kumar
34	Misc 58/2018 (SUMMONS)	19-11-2020	Nagaraju C R Vs principal secretary	H Nagaraj
35	O.S. 856/2018 (SUMMONS)	19-11-2020	Karnataka Bank Ltd R/by Satish Bhat Vs Mohan Kumar	B S N Bhat
SUMMONS				
36	O.S. 1420/2017 (SUMMONS) IA/1/2017 IA/2/2017	19-11-2020	Anoosha M A Vs Siddappa	Rasheed Khan
37	O.S. 1446/2017 (SUMMONS)	19-11-2020	Munireddy Vs Muniyappa C	N K P

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

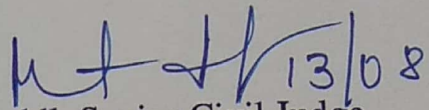
Cases Listed on 14-08-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2370/2006	Arguments
02	O.S. 113/2014	Arguments
03	O.S. 1083/2009	Hearing
04	O.S. 1262/2009	Hearing
05	O.S. 1425/2014	Hearing
06	O.S. 720/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case NO.	Stage
01	O.S. 292/2015	Arguments
02	O.S. 340/2015	Hearing
03	O.S. 545/2015	Hearing
04	O.S. 1500/2015	Hearing
05	FDP 52/2016	Hearing
06	M.A. 24/2017	Arguments


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.